

No. 10

MA-646/2004, OA-3122/2003

31.05.2004

Present : Sh. Rajinder Khatter, counsel for applicants  
in MA/respondents in OA.  
Sh. U. Srivastava, counsel for respondent  
in MA/applicant in OA.

Heard.

MA-646/2004 is allowed. Time to comply with  
the directions is extended upto 30.6.2004.

In view of the above, MA-646/2004 is disposed  
of.

(Shanker Raju)  
Member(J)

/vv/